

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC. VII-123/2003/61/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Mallika Dutta,
Member, MACT,
Kamrup, Amingaon.

Dated Guwahati the 5th January, 2024.

Sub: **Casual leave.**

Ref:- Your letter No. MACT/K-A/525/2023 dtd. 27.12.2023.

Madam,

With reference to the above, I am directed to inform you that you have been granted **casual leave for three days w.e.f. 28.12.2023 to 30.12.2023**, as prayed for. The District and Sessions Judge, Kamrup, Amingaon, and in his absence, the next senior most Judicial Officer available at the station would remain in charge of your Court and Office during your absence.

Yours faithfully,

sdt

JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-123/2003/62-63/dated , 05-01-2024

Copy to.

1. The District and Sessions Judge, Kamrup, Amingaon.
- ✓2. The Project Manager, Gauhati High Court.

[Signature]
JT. REGISTRAR (VIGILANCE)